

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	64,14,71,150.49	2	64,14,71,150.49	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4,53,72,273/-	1	4,53,72,273/-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	4	99,76,55,170	3	88,71,771	-	-	98,87,83,399	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	1,35,11,081	10	1,34,50,004	-	61,077/-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		16	1,69,80,09,674.49	16	70,91,65,198.49	-	61,077/-	98,87,83,399		

Annexure – 3

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.05.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India and	25.01.2022 25.05.2022	51,19,52,888.49	51,19,52,888.49	Secured	51,19,52,888.49		No	74.54	-	-	-	-	
2	Muthoot Fincorp Limited and	31.01.2022 04.02.2022	12,95,18,262/-	12,95,18,262/-	Secured	12,95,18,262/-		No	18.85	-	-	-	-	

Annexure – 4

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.05.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	The Repartriates Co-Op Finance & Development Bank Ltd.	27.01.2022	4,53,72,273/-	4,53,72,273/-	Unsecured		No	6.61	-	-	-	-	

Annexure – 7

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.05.2022

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Employees Provident Fund Organisation	Ministry of Labour and Employment	27.01.2022	20,32,204/-	20,32,204/-	Statutory dues	No	-	-	-	-	-	
			12.05.2022										
2	Commercial Tax Department - State Tax Officer	Commercial tax Department	25.01.2022	4,78,429/-	4,78,429/-	Statutory dues	No	-	-	-	-	-	
3	Greater Chennai Corporation - Property Tax Department	Property Tax Department	27.04.2022	63,61,138/-	63,61,138/-	Statutory dues	No	-	-	-	-	-	
4	Office of the Deputy Commissioner of Income Tax	Income Tax Department	27.05.2022	98,87,83,399/-	-	Statutory dues	No	-	-	-	98,87,83,399/-	-	The claim is under verification

Annexure – 8

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.05.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Honesty Hardware Stores	07.04.2022	11,54,995/-	11,54,995/-	Unsecured	-	-	No	-	-	-	-	-	
2	Sri Vijayalakshmi & Co	07.04.2022	2,97,000/-	2,97,000/-	Unsecured	-	-	No	-	-	-	-	-	
3	Basha Sanitary Enterprises	12.04.2022	25,000/-	25,000/-	Unsecured	-	-	No	-	-	-	-	-	
4	Classic Industrial Corporation	08.04.2022	4,28,280/-	4,28,280/-	Unsecured	-	-	No	-	-	-	-	-	
5	Joy Elvin Marketing	05.04.2022	25,000/-	25,000/-	Unsecured	-	-	No	-	-	-	-	-	
6	Instyle Lights	09.05.2022	22,57,819/-	22,57,819/-	Unsecured	-	-	No	-	-	-	-	-	

Annexure – 9

Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.05.2022

7	King Windows INC	13.04.2022	11,34,796/-	11,34,796/-	Unsecured	-	-	No	-	-	-	-	-	-
8	Parasakti Steels	08.04.2022	24,41,341/-	24,41,341/-	Unsecured	-	-	No	-	-	-	-	-	-
9	Sakthi Enterprises	14.04.2022	5,40,980/-	4,79,903/-	Unsecured	-	-	No	-	-	-	61,077/-	-	-
10	Team Steels	21.05.2022	52,05,870/-	52,05,870/-	Unsecured	-	-	No	-	-	-	-	-	-

